

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION & BROADCASTING  
RAJYA SABHA  
UNSTARRED QUESTION NO. 720  
(TO BE ANSWERED ON 17.12.2018)**

**PLAN FOR SOCIAL MEDIA MONITORING HUB**

**720. SHRI D. KUPENDRA REDDY:**

**Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether Government plans for a social media monitoring hub involving mass surveillance of citizens of the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken to protect the privacy of the citizens?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL. RAJYAVARDHAN RATHORE (Retd.)}**

- (a) The Government had earlier proposed to set up a Social Media Communication Hub; however the proposal stands withdrawn.
- (b) Does not arise.
- (c) The Government is committed to freedom of speech and expression and privacy of its citizens as enshrined in the Constitution of India.

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